CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.390/97

Monday, this the 1st day of December, 1997.

CORAM:

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER
HON'BLE MR SK GHOSAL, ADMINISTRATIVE MEMBER

- 1. A Annadurai, Scavenger(Casual), Income Tax Office, Kottayam.
- 2. P Chellappan,
 Sweeper/Cleaner(Casual),
 Income Tax Office,
 Kottayam.

- Applicants

By Advocate Mr K Jaju Babu

Vs

- The Additional Commissioner of Income Tax, Kottayam Range, Kottayam.
- 2. The Deputy Commissioner of Income Tax, Kottayam.
- 3. Union of India represented by Chief Commissioner of Income Tax, Cochin, Ernakulam.

Respondents

By Advocate Mr James Kurian, ACGSC

ORDER

HON'BLE MR AM SIVADAS, JUDICIAL MEMBER

When the O.A. was taken up for hearing, learned counsel appearing for the applicants submitted that the applicants may be permitted to withdraw this O.A. without prejudice to file a fresh O.A., if so advised or to make representation before the Administration. The prayer is granted and the O.A. is accordingly dismissed as withdrawn. No costs.

Dated , the 1st December, 1997

(SK GHOSAL)
ADMINISTRALIVE MEMBER

(AM SIVADAS) JUDICIAL MEMBER

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